

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**47/241-242/ND/2018**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.02.2018**

**NAME OF THE COMPANY: Sh. Krishan Pal Singh Vs. Ultra Technologies  
Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241-242**

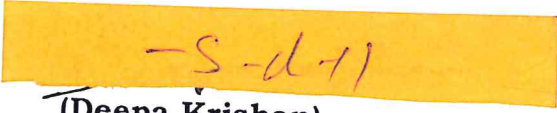
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

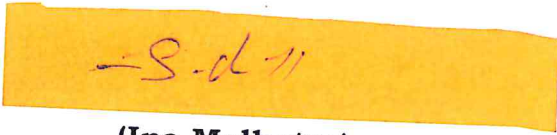
	<b>For the Petitioner:</b>	Mr. Naveen Sehrawat, Advocate		
--	----------------------------	-------------------------------	--	--

	<b>For the Respondent:</b>	None		
--	----------------------------	------	--	--

**ORDER**

Notice to the respondent vide all modes returnable on 1<sup>st</sup> March, 2018.  
Dasti. Affidavit of service be filed.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**